

## Form A

### PUBLIC ANNOUNCEMENT

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

#### FOR THE ATTENTION OF THE STAKEHOLDERS OF PERIDOT FINANCIAL SERVICES (INDIA) PRIVATE LIMITED

|    |                                                                                                   |                                                                                                                                                                                                                                                                                                        |
|----|---------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of the Corporate Person                                                                      | Peridot Financial Services (India) Private Limited                                                                                                                                                                                                                                                     |
| 2. | Date of Incorporation of the Corporate Person                                                     | 17 <sup>th</sup> May 2021                                                                                                                                                                                                                                                                              |
| 3. | Authority under which Corporate Person is Incorporated/Registered                                 | Registrar of Companies, Bangalore                                                                                                                                                                                                                                                                      |
| 4. | <del>Corporate Identity Number/Limited Liability Identity Number</del> of Corporate Person        | U65929KA2021FTC147565                                                                                                                                                                                                                                                                                  |
| 5. | <del>Address of the Registered Office and Principal Office (if any)</del> of the Corporate Person | Unit No. 1111, 11 <sup>th</sup> Floor, East Wing, Raheja Towers No. 26/27, M.G. Road, Bangalore 560001, Karnataka, India,                                                                                                                                                                              |
| 6. | Liquidation Commencement Date of Corporate Person                                                 | 26 <sup>th</sup> September 2025                                                                                                                                                                                                                                                                        |
| 7. | Name, Address, Email Address, Telephone Number and the registration number of the Liquidator      | C. Dwarakanath<br><br>No.31, 3 <sup>rd</sup> Floor, Rear Block Opp. Karanji Anjaneya Temple West Anjaneya Temple Street Basavanagudi, Bengaluru – 560004<br>IBBI/IPA-002/IP-N00711/2018-2019/12318<br>Email: <a href="mailto:dwarakanath.c@gmail.com">dwarakanath.c@gmail.com</a><br>Tel: 080-41203012 |
| 8. | Last date for submission of Claims                                                                | 25 <sup>th</sup> October 2025                                                                                                                                                                                                                                                                          |

Notice is hereby given that the Peridot Financial Services (India) Private Limited has commenced Voluntary Liquidation on 26<sup>th</sup> September 2025.

The stakeholders of Peridot Financial Services (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 25<sup>th</sup> October 2025 to the Liquidator at the address mentioned against the item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 27<sup>th</sup> September 2025

Place: Bengaluru

Shri C. Dwarakanath  
(Liquidator of Peridot Financial Services (India) Private Limited)